

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 103
441/252/ND/2020**

**IN THE MATTER OF:
Rastogi Ice-Cold Ltd.**

...APPELLANT

Vs.

ROC NCT of Delhi and Haryana

...RESPONDENT

**Section
Under Section 252**

**Order delivered on 11.11.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant :
For the ROC :
For the Income Tax Department :**

ORDER

Heard the submissions made by the counsel for the appellant. AROC as well as Income Tax Department may file their reply within 10 days. Post the matter to 27th November, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**